

required information is placed on the Table of the House. [See Appendix IX, annexure No. 18.]

(b) The following steps are already being taken in that connection:—

(i) The Purchase Organisations advertise in the Indian Trade Journal all demands of stores valued at Rs. 5,000/- and above.

(ii) A weekly statement of contracts placed with different manufacturers, suppliers giving full details, such as description of stores, quantity, rate, country of origin etc. is also published in the Indian Trade Journal. Similar details of contracts placed by Director General, India Store Department, London /India Supply Mission, Washington are published quarterly, in the Indian Trade Journal.

(iii) For certain items the Identifying Departments notify in advance, their requirements for the next two years and in such cases the industry is kept informed.

(iv) Trial orders are also placed on indigenous Manufacturers in consultation with the Development Wing of the Ministry of Commerce and Industry to develop new capacity in the country.

The information published and the steps taken are considered sufficient to enable the indigenous Manufacturer to initiate expansion of existing units or to develop new capacity.

#### CHEMICAL DIAMONDS

**1044. Shri Balakrishnan:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total amount of chemical diamonds imported from Rangoon year by year from 1947 up to 1952;

(b) the value of indigenous chemical diamonds produced in India annually during the same period; and

(c) whether chemical diamonds are produced in India on a cottage industry basis?

**The Minister of Commerce (Shri Karmarkar):** (a) Information is not available.

(b) and (c). There is no indigenous manufacture of chemical diamonds in India.

#### WAR REPARATIONS

**1045. Shri L. J. Singh:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether India had received a number of items of machinery as part of her share of War Reparations; and

(b) if so, the number and the names of such items of machinery and the names of the countries from whom those items of machinery were received?

**The Deputy Minister of Works, Housing and Supply (Shri Buragohain):** (a) Yes, Sir.

(b) 10,431 items of general purposes, machine tools and other industrial Capital Equipment were received in India as Reparations from Germany. No claim was made for reparations from Japan.

#### CYCLE FACTORIES

**1046. Shri H. S. Prasad:** Will the Minister of Commerce and Industry be pleased to state:

(a) the names and location of factories that manufacture cycles in India;

(b) the names of the Indian cycle producing companies that make each and every part of a cycle; and

(c) the names of the Indian cycle manufacturing concerns which only manufacture a few parts of a cycle and get the remaining parts from foreign countries and then make a complete cycle?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) and (c). A statement is laid on the Table of the House. [See Appendix IX, annexure No. 19.]

(b) No factory is at present producing complete cycles.

#### DETENTION OF BOATS WITH MOLASSES IN PAKISTAN

**1047. Shri B. N. Roy:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the attention of Government has been drawn towards the fact that about six months ago about fifty big boats loaded with molasses belonging to some businessmen of Eastern Uttar Pradesh were detained at Premtaill Ghat by the Pakistan Government without giving previous notice of cancelling the facilities for that trade by river;